

Hacking of the Ministry's website

†2429. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the Muskan Project in Bihar hacked the website of Ministry and uploaded the information pertaining to its projects in it;

(b) if so, when the website of the Ministry was hacked and when the Ministry came to know about it;

(c) when the Muskan Project loaded its project-related informations on the website and the extent of amount it duped from the unemployed; and

(d) the action taken by Government to repay the people the amount duped from them?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) Yes, Sir.

(b) to (d) The fact relating to the forgery came to the Notice of the Ministry of Labour and Employment in August, 2007. The Ministry had immediately brought the same to the notice of Government of Bihar and requested them to take necessary action in this matter. Government of Bihar have reported to have carried out necessary enquiry in this regard and requisite action are being taken by them.

Inclusion of beedi workers under RSBY

2430. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Rashtriya Swasthya Bima Yojana (RSBY) scheme is in vogue to cover workers engaged in various sectors;

(b) if so, the details thereof;

(c) whether it is also a fact that Government proposes to include beedi workers, domestic help workers into it;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (d) The Rashtriya Swasthya Bima Yojana, providing for smart card

†Original notice of the question was received in Hindi.

based cashless health insurance cover of RS. 30,000/- per annum on family floater basis to BPL families (a unit of five) in the unorganized sector, has since been extended to building and other construction workers registered with welfare boards constituted under the Building and Other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996, street vendors, MGNREGA beneficiaries who have worked for more than 15 days during the preceding financial year, beedi workers and domestic workers. It is the endeavour of the Government to cover other target groups in the unorganized sector in a phased manner.

(e) Does not arise.

National level Social Security Fund for unorganised workers

2431. DR. BHARATKUMAR RAUT:

MS. SUSHILA TIRIYA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has cleared to set up a National level Social Security Fund for unorganized workers;

(b) the salient features of the benefits covered under the proposed scheme;

(c) the value of proposed fund, names of the segments of unorganized workers and the form of social security to be provided under the fund;

(d) the number of workers to be benefited under the scheme;

(e) who will be the custodian of the fund/or any board or committee that has been constituted to administer the fund; and

(f) the time by when proposed fund is to be constituted?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (f) Yes, Sir. The National Social Security Fund for unorganized sector workers has been constituted.

(b) The fund will support schemes for weavers, toddy tappers, rickshaw pullers, beedi workers etc.

(c) and (d) The initial allocation of National Social Security Fund was Rs.1,000/- crore in Budget 2010-11. In addition to this, in Budget Estimates for 2011-12, a provision of Rs. 500/- crore has been made for transfer to the National Social Security Fund. The number of workers to be covered under the scheme would depend on the target group to be covered and nature of social security schemes to be formulated.

(e) Ministry of Finance is the custodian of the National Social Security Fund and the Ministry of Labour and Employment is the Nodal Ministry to administer the scheme.